Name of the Corporate Debtor: GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED; Date of Commencement of CIRP: 11-11-2019; List of Creditors as on: 22-01-2021; Name of IP: Mr. Jitesh Gupta; Last 5 digitof registration number: 10380

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0								NA
2	Unsecured financial creditors belonging to any class of creditors	33	1229763416	33	1098997185	55.81		187461762		Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0								NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	10	697990104	10	697990104	35.44				Annexure 4
5	Operational creditors (Workmen)	0								NA
6	Operational creditors (Employees)	0								NA
7	Operational creditors (Government Dues)	1	137247930	1	137247930	6.97		187461762		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	0								NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	350000000	1	35000000	1.78				Annexure 9
Total		45	2415001450	45	1969235219	100.00		187461762		